

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject: Refresher Programme on "Land Laws and bar of jurisdiction of Civil Courts" in the J&K State Judicial Academy Complex, Srinagar on 16th of June, 2019.

ORDER

No:- 281

Dated:- 12/6/2019

All Sub-Judges of Kashmir Province are hereby nominated to attend the subject training programme to be held at J&K State Judicial Academy, Srinagar on 16th of June, 2019 with the direction to the nominated Judicial Officers to report at the venue at 9.30 A.M. sharp on the scheduled date.

By Order

(Sanjay Dhar)
Registrar General

No:- 6117-48/A.S
Copy to the:-

Dated:- 12/6/2019

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
6. Director J&K State Judicial Academy, Srinagar with the request to get the nominated Officers intimated accordingly.
7. Principal District & Sessions Judges of Kashmir province _____.
8. Concerned Judicial Officers _____
..... for information and necessary compliance.
9. CPC e-courts, High Court of J&K, for uploading on the High Court website.
10. Joint Registrar (Judicial/Protocol) High Court Wing, Srinagar for information.

Registrar General